

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 195 of 2013, 177 & 178 of 2012

Dated : 17th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Appeal No 195 of 2013

Arun Kumar Datta	...	Appellant(s)
	Versus	
Delhi Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1
Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd.	...	Appellant(s)
	Versus	
Delhi Electricity Regulatory Commission	...	Respondent(s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd.	...	Appellant(s)
	Versus	
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1
Ms. Swapna Seshadri

ORDER

We have heard the learned counsel for the State Commission for some time.
Post the matter for further hearing on **23rd April, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member